

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:453  
ANSWERED ON:25.11.2005  
LAW COMMISSION REPORT  
Paswan Shri Virchandra

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the 17th Law Commission has submitted its reports during 2003-05;
- (b) if so, the salient features thereof; and
- (c) the action taken by the Government on those reports?

**Answer**

MINISTER OF STATE m THE MINISTRY OF LAW ANO JUSTICE (SHRI K. VENKATAPATHY)

(a)&(b) 17th Law Commission of India has so far submitted nine reports i.e. from 186th to 194th, out of which six reports, i.e., upto 191st have already been laid in the Parliament. Remaining three have been sent for translation into Hindi.

(c) The status regarding 186 187 189 and 190 Reports have already been laid in the Parliament in the last Session. Reports 188th & 191st are under examination of concerned Ministries.